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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : TCP/247/ (IB)/2017  
NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD  
NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	R. VENKATARAMAN. 9962048128.	COUNSELL FOR PETITIONER.	
2.	ABISHEK RAMAN For K.P. Chopra	Counsel for Respondent	

**ORDER**

Counsel for Petitioner present. At this stage, Mr. Abishek Raman has caused appearance on behalf of Corporate Debtor. It is on record that the Corporate Debtor was proceeded *ex parte* on 11.07.2017. Mr. Abishek Raman causing appearance on behalf of the Respondent prayed for time to seek instructions from the Corporate Debtor. At request, seven days' time is given to Counsel for Respondent to report to this Bench about the stand of the Corporate Debtor. Put up on **28.07.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)